

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2705  
ANSWERED ON:11.12.2006  
FOODGRAINS FOR DROUGHT AND FLOOD  
Vijay Krishna Shri

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) Whether some States have requested the Union Government to release foodgrains from Central pool as per the total requirement under Public Distribution System (PDS) in view of the drought and flood situation prevailing in the said States;
- (b) If so, the details thereof indicating the quantum demanded by each State; and
- (c) The steps taken by the Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a),(b)&(c) : Allocation for flood and drought relief does not constitute a part of the requirement of the States under Public Distribution System. But, in view of the recommendation of the Ministry of Home Affairs, the nodal Ministry for disaster management and requests received from the State Government(s), from time to time, the Department of Food and Public Distribution has made ADDITIONAL allocation of food grains. The details of the additional allocation made to the States for drought and flood relief during the last three years is enclosed as Annexure.